

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:15  
ANSWERED ON:23.02.2010  
IMBALANCED DEPLOYMENT OF SECURITY FORCES  
Guddu Shri Premchandra

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether there exists an imbalance in the deployment of Central Para Military Forces (PMF) in various States embattling internal security threats including terrorism and naxalism;
- (b) if so, the reaction of the Government in this regard;
- (c) whether the Central PMFs are adequately deployed in the country, Statewise and force-wise;
- (d) if so, the details thereof;
- (e) whether the Government has any proposal to conduct any special recruitment drive to reduce such imbalances in deployment of Central PMFs; and
- (f) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a) to (d): The maintenance of Law and Order is the responsibility of the State government. The Central Police Forces (CPFs) are made available to assist the State Governments to maintain the public order. The deployment of these Forces in various states embattling internal security threats including terrorism and naxalism depend upon the overall security scenario and availability of these Forces, Keeping in view these factors, CPFs have been deployed in various States. The level of deployment of CPFs in any State is dynamic and undergoes changes depending upon the developing security situation. The level of deployment of CPMFs is not disclosed in public interest.

(e) & (f): Recruitment of personnel to the Central Para Military Forces is a continuous process and is carried out in various parts of the country to take care of expansion of the forces and wastage.